



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,21st December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/214/2021	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM
2	WP(C)/874/2021	M/S CHAYANIKA HANDLOOM PRODUCTS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H TALUKDAR	SC, HANDLOOM AND TEXTILE
3	WP(C)/2575/2021	RUBUL HAZARIKA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	GA, ASSAM SC. REVENUE
4	WP(C)/3114/2021	CHINTAMONI BOL Versus THE STATE OF ASSAM AND 12 ORS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	SC, PNRD GA, ASSAM
5	WP(C)/7204/2021	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY

LEAVE NOTE OF ADVOCATES FOR 21/12/2022

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
3)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/808/2021	UTTAM KUMAR SARDA AND 19 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA	MR D K MISHRA (R-7,9,11) MR SISHIR DUTTA (R3, R4) MS. S JAHAN (R-7,9,11) MR. B PRASAD (R-7,9,11) MS M BORCHETIYA (R3, R4) MR P J BORAH (R-7,9,11) MR S DUTTA (R3, R4) SC, GMC MR. SIDHANT DUTTA (R3, R4)
2	WP(C)/984/2021	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR N ISLAM	SC, HIGHER EDU MR S HOQUE (R-4)
3	WP(C)/1385/2021	RAMESWAR PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED	SC, CO OP
4	WP(C)/3273/2021	M/S GHOSH INTERNATIONAL Versus THE STATE OF ASSAM 3 ORS	MR. U J SAIKIA	GA, ASSAM SC, FINANCE
5	WP(C)/4012/2021	GAJEN CH SWARGIARY Versus THE STATE OF ASSAM AND 8 ORS	MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	SC, SEC. EDU. MD R ISLAM (R-10) MR D N SARMA (R-10) SC, N C T E S K DAS (R-10) SC, BTC SC, G U

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2988/2014	KARNA BAHADUR NEWAR Versus THE STATE OF ASSAM AND 5 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	GA, ASSAM SC, REVENUE
2	MC/1299/2015 IN MFA_____/2014	NATIONAL INSURANCE CO. LTD. Versus BANIKANTA DAS and ANR	MR.R C PAUL MS.S ROY	
3	WP(C)/4418/2016	PURANJOY KUMAR BORAH and ANR. Versus THE SYNDICATE BANK and 3 ORS.	MR D MAZUMDER MR. A D CHOUDHURY MR. D CHOUDHURY MR. P BORAH MR. P DUTTA MR C GOGOI	MR. G N SAHEWALLA (R4) MR. A PARVEZ (R1) MS. R JAIN (R4) MD. ASLAM (R4) MR. S SINGHA (R1) MR. B ROY (R1)
4	WP(C)/2371/2017	ABDUS SALAM SK and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.B HUSSAIN MR.R ISLAM MR A R BHUYAN	MR. M K MISRA (R7,R8) MR. M MAHANTA (R7,R8) MR. P K MUNIR (R7,R8) SC, SECONDARY EDUCATION SC, SSA
5	I.A.(Civil)/3673/2017 in MFA/174/2017	ORIENTAL INSURANCE CO.LTD. Versus MD. SAMSUDDIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MFA/174/2017	ORIENTAL INSURANCE CO. LTD. Versus MD. SAMSUDDIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	

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